

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 49 of 2013

Dated: 5th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J Talwar, Technical Member

State Load Despatch Centre, Karnataka Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

ORDER

Since the issue raised in this Appeal has been raised in the other Appeal No. 26 of 2013, which was already admitted, Admit this Appeal. Issue notice to the Respondent Nos. 1 & 2 at this stage. Dasti service is permitted. Registry is also directed to issue notice to the Respondents returnable on 17.04.2013.

Post the matter on **17.04.2013** along with Appeal No. 26 of 2013.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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